

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vadali Infotech Private Limited Date of Commencement of Liquidation: 30-06-2021; List of Stakeholders as on Date: 28-12-2021; Name of IP: Mr. Naren Sheth; Process Number: 1; Last 5 digit of registration number: 10275

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	60000	2		60000			NA
2	Liquidation costs incurred till date	1	75000	1		75000			NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	46122414	1	46122414				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	46257414	4	46122414	135000			